

Proposal to set up a road transport development finance corporation

1868. SHRI JAGDISH TYTLER:

SHRI GHULAM MOHAMAD KHAN;

SHRI ARJUN SETHI:

SHRIMATI SANYOGITA RANE:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Government are considering a proposal to set up a Road Transport Development Finance Corporation with a view to giving a fillip to the transport authority; and

(b) if so, when it is likely to be formed and what would be its main functions?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). Yes, the proposal to set up Road Transport Development Finance Corporation is under consideration. The main idea behind the proposal is that such a specialised corporation could act as a agency to assist the State Transport Undertakings by loan finance to augment transport services.

Sikandra Rao Shram Samvida Sahkari Samiti, Aligarh

1869. SHRI N. K. SHEJWALKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether verification of 'genuineness' of Sikandara Rao (Northern Railway) Shram Samvida Sahkari Samiti Ltd., Aligarh, was done in the month of May, 1981 by the Personnel Branch of Headquarters office;

(b) what was the date of registration, area of operation, total number of membership, share capital and 'area operation' on 4th May, 1981 at the time of inspection by the Senior Welfare Inspector (Cooperative), Headquarters' Office;

(c) whether the above named society was registered by the Registrar Cooperative Societies, Uttar Pradesh, of his own accord or prior recommendation of the General Manager of the Zonal Railways was obtained by him. and

(d) the details of contracts held by the Society during the last one year on Bikaaner, Jodhpur, Allahabad, Moradabad and Delhi Division of the Northern Railway?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). Information is being collected and the same will be laid on the Table of the Sabha.

Parcel Handling Contract at Tundla

1870. SHRI R. N. RAKESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Parcels and SQT handling Contract at Tundla Group of Stations was awarded in Negotiated Rates with effect from 1st December, 1980 in favour of the existing Society;

(b) if so, how much monthly lump-sum rate was recommended and approved by the Competent Authority and what was the percentage increase over the previous monthly rate;

(c) according to the assessment of the Negotiation Committee how many labourers were required at each station separately for doing the entire work and what were other factors for allowing increase in the rates paid to the society; and

(d) the quantum of traffic handled i.e. Inward, Outward and Transit packages etc. by the Society from December, 1980 to October, 1981 at each station separately?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE